

ments during the year, subject to the overall condition that assessments of all cases where searches were conducted before 31.3.1987 must be completed by 31.3.1989.

**Permission to Sell Land of Textile Mills  
in Bombay**

1519. SHRI D.B. PATIL : Will the Minister of TEXTILES be pleased to state :

(a) whether a proposal is pending with Union Government for grant of permission to textile mill owners in Bombay to sell the lands belonging to the textile mills;

(b) if so, the details thereof; and

(c) the action taken by Union Government in this regard ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) The power to permit the sale of such land lies with the competent Urban Land Ceiling Authority/State/Government/Union Territories Administration concerned and not with the Union Government.

(b) and (c). Do not arise in view of (a) above.

**Jaunpur Town Protection Scheme**

1520. SHRI KAMLA PRASAD SINGH : Will the Minister of WATER RESOURCES be pleased to refer to the reply given on 21 November, 1985 to Unstarred Question No. 822 regarding plan to protect Jaunpur from floods and state :

(a) whether by now the Planning Commission to whom the Jaunpur Town Protections Scheme was forwarded by the Technical Advisory Committee in March, 1985 has since discussed the matter and arrived at some decisions/conclusions;

(b) if so, the details of the decisions/conclusions thereof;

(c) if not, the reasons for not arriving at any decision/conclusion all these years; and

(d) the details of steps taken to check the flood situation hovering over Jaunpur ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : (a) to (d). The Scheme was discussed in the meeting of the Advisory Committee in November, 1985. The observations included that B.C. Ratio of the scheme was less than one, model experiments are needed and thereafter the scheme has to be reviewed.

**Eighth Finance Commission Award for  
Payment of Compensatory Allowance  
to Staff in Tribal Areas**

1521. SHRI SAMAR BRAHMA CHOUDHURY : Will the Minister of FINANCE be pleased to state :

(a) whether Government of Rajasthan has defied Union Government's directive regarding utilisation of the Eighth Finance Commission Award for payment of compensatory allowance to the staff working in the Tribal areas; and

(b) if so, the steps proposed for ensuring compliance of the Award ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b). Government of Rajasthan proposed to divert the amount allocated on the basis of the recommendations of the Eighth Finance Commission for payment of Compensatory Allowance to staff posted in tribal areas, to construction of quarters for staff in such areas, owing to certain difficulties faced by them in this regard. This proposal has not been accepted by the Government of India and the State Government has been requested to furnish the action plan for payment of compensatory allowance.

**Post Office Saving Scheme**

1522. SHRI SWAMI PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) the saving schemes which are in operation through post offices;

(b) the total deposits against each saving scheme, State and Union Territory-wise, as on 31 May, 1988;

(c) whether attraction in small saving through banks is much higher than through post offices although the former gives less rate of interest;

(d) if so, the reasons therefor ?

(e) the steps Government propose to take in this regard to raise the level of post office saving schemes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) The saving schemes operated through post offices are indicated below :

Sl. No.	Name of Scheme
1	2
1.	Post Office Savings Account
2.	Post Office Time Deposit Account
3.	Post Office Recurring Deposit Account

1	2
4.	National Savings Scheme, 1987
5.	Post Office Monthly income Account
6.	National Savings Certificates II Issue
7.	National Savings Certificates VI Issue
8.	National Savings Certificates VII Issue
9.	Social Security Certificates
10.	Indira Vikas Patra
11.	Kisan Vikas Patra
12.	Public Provident Fund

(b) The information is indicated in the statement below.

(c) to (e). Deposits in Small Savings during current year indicate increase compared to corresponding period in 1987-88. Small Savings Schemes are improved and new schemes introduced when necessary for increasing the collection.

## Statement

Gross Deposits during April to May 1988 in small savings scheme operated through Post Office

(Rs. in crores)

Name of States/Union Territories	Post Office Savings Account	P. O. Time Deposit Account	P. O. Recurring Deposit Account	National Saving Scheme 1987	P. O. Monthly Income Account	N. S.C. IIInd Issue	N.S.C. VIth Issue	N.S.C. VII Issue	Indira Vikas Patra	Kisan Vikas Patra
1	2	3	4	5	6	7	8	9	10	11
1. Andhra Pradesh	27	2	7	1	4	—	6	—	16	3
2. Arunachal Pradesh	—	—	—	—	—	—	—	—	—	—
3. Assam	7	14	2	—	—	—	6	—	3	—
4. Bihar	50	6	6	—	3	2	28	—	12	10
5. Goa	1	—	1	—	—	—	1	—	1	—
6. Gujarat	28	4	9	3	10	—	36	2	28	12
7. Haryana	19	3	5	—	2	—	7	—	10	4
8. Himachal Pradesh	7	1	3	—	—	—	4	—	6	1
9. Jammu and Kashmir	5	1	1	—	—	—	3	—	4	3
10. Karnataka	21	2	9	1	4	—	20	1	12	—

	1	2	3	4	5	6	7	8	9	10	11
11. Kerala	11	11	1	6	—	3	—	2	—	6	—
12. Madhy Pradesh	22	22	2	6	—	3	—	7	—	12	2
13. Maharashtra	39	39	6	31	7	10	1	63	7	33	2
14. Manipur	—	—	—	—	—	—	—	—	—	—	—
15. Meghalaya	1	1	—	—	—	—	—	1	—	—	—
16. Mizoram	—	—	—	—	—	—	—	—	—	—	—
17. Nagaland	—	—	—	—	—	—	—	—	—	—	—
18. Orissa	17	17	1	3	—	1	—	5	—	4	2
19. Punjab	18	18	3	4	—	4	—	12	—	19	7
20. Rajasthan	15	15	5	8	—	2	—	6	—	15	3
21. Sikkim	—	—	—	—	—	—	—	—	—	—	—
22. Tamil Nadu	26	26	2	8	1	2	1	5	1	9	1
23. Tripura	2	2	—	1	—	—	—	1	—	—	—
24. Uttar Pradesh	104	104	14	17	1	7	—	59	1	43	15
25. West Bengal	58	58	9	7	1	28	—	50	5	33	8
26. A and N Islands	—	—	—	—	—	—	—	—	—	—	—
27. Army Post Office	2	2	—	1	—	—	—	—	—	—	—

	1	2	3	4	5	6	7	8	9	10	11
28. Chandigarh	1	—	—	—	—	1	1	1	—	2	—
29. Daman and Diu	—	—	—	—	—	—	—	—	—	—	—
30. Delhi	17	8	2	2	4	3	—	18	2	15	3
31. Lakshdeep	—	—	—	—	—	—	—	—	—	—	—
32. Pondicherry	—	—	—	—	—	—	—	—	—	—	—
33. Dadra, Nagar Haveli	—	—	—	—	—	—	—	—	—	—	—

Note : (1) In Social Security Certificates and Public Provident Fund, the Statewise deposit is less than Rs. 1 crore and hence not shown.

(2) Collections less than Rs. 1 crore not shown in the statement.